

Annexure 2

Format of the Daily Reporting by the members to the Exchange on the amount financed by them under the Margin Trading Facility

Name of the member

Clearing No.

Name of the Client	MAPIN No.	Name of the scrip/s	Qty financed (No. of shares)	Amount financed (Rs. in lakhs)

Sl.No.	Particulars	(Rs. in lakhs)
01	Total outstanding on the beginning of the day	
02	Add : Fresh exposure taken during the day	
03	Less: exposure liquidated during the day	
04	Net outstanding at the end of the day	

SOURCES OF FUNDS (Refer to item No. 4 above)

01	Out of net worth	
02	Out of borrowed funds	
03	If borrowed, name of lenders and amount borrowed to be specified separately	

Note :Disclosure is required to be made on or before 12 noon on the following day.

Annexure 3

Format for the dissemination of information by the stock exchange to the market

Name of the scrip	Qty. financed by all the members (No. of shares)	Amount financed by all the members (Rs. in lakhs)

Sl.No.	Particulars	(Rs. in lakhs)
01	Scrip-wise total outstanding on the beginning of the day	
02	Add : Fresh exposure taken during the day	
03	Less: exposure liquidated during the day	
04	Net scrip-wise outstanding at the end of the day	

Note : Disclosure is required to be made immediately after the trading hours on the following day (in respect of previous day's margin trading facility).